## THE HIGH COURT OF MANIPUR AT IMPHAL

## ORDER

Imphal, the 11th January, 2024

No. HCM/D-42/2023-Estt.-I/1705 : In pursuant to this Registry's Advertisement of even no. dated 09.11.2023 and consequent upon the Skill Test held on 15.12.2023 and Interview held on 27.12.2023, the following candidates (not in order of merit) are hereby engaged as Technical Assistants on Daily Wage basis @ Rs. 500 per day w.e.f. the date of joining and until further orders:

1.	Kshetrimayum Naresh Singh	-	Reg. No. 002
2.	Subhas Nongmaithem	_	Reg. No. 038
3.	Heigrujam Babita Devi	-	Reg. No. 063
4.	Laishram Manao Meitei	-	Reg. No. 096
5.	Kamalkanta Chandam	-	Reg. No. 113

Further, they shall report to the Jt. Registrar (Judl.)/CPC on or before 17.01.2024 (Wednesday).

\*Note: - They shall not claim regularization of their services on this purely temporary engagement.

(PH. JAPAN SINGH)

REGISTRAR (ADMN. PM&P)

HIGH COURT OF MANIPUR

## Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.

2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.

3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.

- 4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulsillu, Judge, High Court of Manipur.
- 5. The Registrar General, High Court of Manipur.
- 6. The Jt. Registrar (Judl.), High Court of Manipur.
- 7. The Language Officer (Special Officer), High Court of Manipur.
- 8. The Superintendent, Estt. -I/Accounts, High Court of Manipur.
- 9. The System Analyst, High Court of Manipur.

   He is requested to upload the same in the Official Website of this Registry.
- 10. Person(s) Concerned.
- , 11. Concerned File/Guard File.